

Information note to the Press (Press Release No.117/2025)

For Immediate release

TELECOM REGULATORY AUTHORITY OF INDIA

Corrigendum to the Recommendations on “Formulating a Digital Radio Broadcast Policy for private broadcasters” dated 3rd October 2025”

New Delhi, 27th October 2025 – Ministry of Information and Broadcasting (MIB) vide its reference dated 23rd April 2024 had sought recommendations of Telecom Regulatory Authority of India (TRAI) under section 11 (1)(a)(i) of the TRAI Act, 1997 on formulating a digital radio broadcast policy for private Radio broadcasters.

2. TRAI sent its Recommendations on “Formulating a Digital Radio Broadcast Policy for private Radio broadcasters” to the Government on 3rd October 2025.
3. A corrigendum to TRAI’s aforesaid recommendations has been issued today and is available on TRAI's website www.traigov.in.
4. For any clarification/information, Dr. Deepali Sharma, Advisor (Broadcasting & Cable Services), TRAI may be contacted at Tele. No.: +91-11-20907774.


(Atul Kumar Chaudhary)
Secretary, TRAI